

DIVISION BENCH

ITEM NO.105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.463/2023 IN CP (IB) No.376/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 1st July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RIDHI SIDHI GLASSES (INDIA) PVT LTD V/S ARM WINSYS TECH PVT LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Karan Kohli with Sh. Abhishek Anand, Advs. : *For the Applicant/ Liquidator*

ORDER

IA NO.463/2023

Ld. Counsel representing the Applicant/ Liquidator is present through VC.

- 1. Arguments heard. Order reserved.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

1st July, 2024

*Kavya Prakash Srivastava
(Stenographer)*